

HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 612 /Accts.

Dated : 12/09/23

(I) The Court has been pleased to dispose of the representations of the following Advocates with a direction that they may apply afresh in the next round of allotment of Chambers in this Court provided they undertake to transfer their enrolment to Jharkhand State Bar Council within three months:

Sl.No.	Form S.No.	Name of Advocate
1	594	Shipra Shalini
2	80	Rahul Kumar
3	41	Bharat Kumar
4	539	Ratnesh Kumar
5	79	Ajay Shanker

(II) The Court has further been pleased to dispose of the representations of the following Advocates with a direction that they may apply afresh in the next round of allotment of chambers after obtaining certificate from the President, Advocates' Association, High Court of Jharkhand, confirming their membership of Bar Association from the specific date:

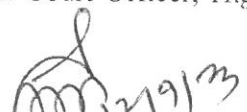
Sl.No.	Form S.No.	Name of Advocate
1		Amit Kumar Verma
2		Manoj Kumar
3		Dinesh Choudhary
4		Binod Kumar
5		Mithilesh Singh
6	14	Ramit Satendar & Shweta Singh

By Order,
Sd/- Mohammad Shakir
Registrar General

Memo No. 1882 /Accts.

Dated 12/09/23

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/ Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High Court of Jharkhand for information and/or necessary action.


Registrar General